

HIMACHAL PRADESH THIRTEENTH VIDHAN SABHA

(Sixth Session)

Postponed Questions For Written Answer

Monday, 19th August, 2019/28th Shravan, 1941(Saka)

[Chief Minister - Irrigation & Public Health Minister - Education Minister - Urban Development Minister - Agriculture Minister - Health and Family Welfare Minister - Rural Development & Panchayati Raj Minister - Industries Minister - Forest Minister and Social Justice & Empowerment Minister].

Total No. of Questions - 2

Departmental Cases

312 Sh. Narinder Thakur (Hamirpur):

Will the **Chief Minister** be pleased to state :-

(a) during the last three years upto 15th January, 2019, how many cases pertaining to different departments have been decided by the Courts; and

(b) how much amount as legal fee and other subsequent financial benefits has been paid to the Counsels as well as to the individuals?

अतिरिक्त वेतन

315 श्री विनय कुमार (श्री रेणुकाजी):

क्या **मुख्य मन्त्री** बतलाने की कृपा करेंगे कि:-

(क) प्रदेश में किन-किन विभागों के कर्मचारियों को एक महीने का अतिरिक्त वेतन दिया जाता है;

(ख) नियमित रूप से किस-किस श्रेणी के कर्मचारी को यह वेतन दिया जाता है; और

(ग) यह सत्य है कि प्रदेश में पुलिस विभाग के कर्मचारियों को अतिरिक्त वेतन पुराने स्केल से ही दिया जा रहा है; यदि हां, तो सरकार इनको नए स्केल से अतिरिक्त वेतन देने का विचार रखती है?

शिमला: 171004.

दिनांक: 3 अगस्त, 2019.

यशपाल शर्मा,
सचिव।